

Provident Fund for Contractors' Labour

*1387. { **Shri Warrior:**
Shri Indrajit Gupta:

Will the Minister of **Labour and Employment** be pleased to state:

(a) whether Government have considered any steps to extend the benefits of Provident Fund Act to labourers under the contractors in the light of the Supreme Court Judgment dated the 14th March, 1962, *vide* Orissa Cement Ltd. and others *versus* the Union of India; and

(b) if so, the nature thereof?

The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman):

(a) Yes.

(b) It is proposed to amend suitably the Employees' Provident Funds Act, 1952, and the Employees' Provident Funds Scheme, 1952, framed thereunder for this purpose.

College in Pondicherry

*1389. { **Shri H. N. Mukerjee:**
Shri Prabhat Kar:

Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that the French College in Pondicherry is still being run by the Government of France; and

(b) whether Government of India have any scheme in this regard?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): (a) Yes. According to Article 25 of the Agreement between the Governments of India and France regarding transfer to the Government of India of the administration of French Establishments in India, the French College in Pondicherry is to continue to remain under the charge of the French Government.

(b) No, Sir.

Entry of Nepal Military Police into Indian Village

*1395. { **Shri Priya Gupta:**
Shri Yogendra Jha:

Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that a jeep with some Nepali Military Police entered the village of Adapur Thana in the District of Champaran, Bihar State during the last week of May, 1962;

(b) whether it is also a fact that these Nepali Military Police threatened to kill the villagers; and

(c) if so, what steps have been taken by Government to protect the villagers from these Nepali Military Police?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): (a) No such incident took place during the week May, 21—27, 1962. An incident bearing close resemblance to the one referred to in the Question, however, took place on May, 12, 1962, within the area of the Police Station Adapur, District Champaran.

(b) When a villager, Jodha Raut (Indian) hesitated to answer the request of the Nepali Police to listen to them, one of the Nepali Police personnel addressed some words of threat to him.

(c) The Government of Nepal have been requested through normal diplomatic channels to put a stop to violations of Indian territory by Nepali Police parties.

Wool Industry

*1396. **Shri Shree Narayan Das:** Will the Minister of **Commerce and Industry** be pleased to state:

(a) the extent to which India has still to depend on imported wool for her wool industry, both mill and hand manufacture;